GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5386 ANSWERED ON:06.09.2011 IMMIGRATION FORMALITIES AT MUMBAI PORT Alagiri Shri S. ;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether immigration formalities are being done at the entrance of Mumbai Port instead of at the International cruise terminal;

(b) if so, the details thereof;

(c) the steps taken to undertake all formalities of immigration in the internal cruise terminal; and

(d) the extent of success achieved by the Government as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MUYLLAPPALLY RAMACHANDRAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 5386 FOR 06.09.2011

(a) & (b) : No, Madam. Immigration formalities are not being done at the entrance of Mumbai Port. Only sign on and sign off formalities are being done at Immigration office at the entrance of Mumbai Port. Immigration formalities are being done on board for cruise liners and Cargo Vessels.

(c) to (d) : The present system of on board immigration clearance is not proposed to be changed.